NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 10/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Brightcareer Consultancy Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Reproh Samos Hocke Rmt

<u>Common Order</u> <u>CSA No. 10/230-232/NCLT/MB/MAH/2017</u> <u>CSA No. 11/230-232/NCLT/MB/MAH/2017</u>

At request of the Petitioner Counsel, this Bench directs the Regional Director to file his Report two days before next date of hearing.

List this matter for hearing on 15.2.2017.

Sd/-

B.S.V. PRAKAŠH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)